

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 213/TT/2024

Subject : Petition for determination of Transmission Tariff from the Proposed COD to 31.3.2024 for Transmission Asset-1: 1 No. 220 kV Line Bay at Chamera Pooling Station under One No. of 220 kV Line Bay at Chamera Pooling Point for 2nd circuit stringing of 220 kV Karian-Chamera Pool line.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Himachal Pradesh Power Transmission Limited and 15 Others.

Date of Hearing : **22.7.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Ms. Shubham Arya, Advocate, PGCIL
Ms. Shirin Gupta, Advocate, PGCIL
Ms. Aakanksha Bhola, Advocate, HPPTCL
Shri Zafrul Hasan, PGCIL
Shri Angaru Naresh Kumar, PGCIL

Record of Proceedings

The matter was heard through a virtual hearing.

2. At the outset, the learned counsel for Respondent No. 1 (HPPTCL) requested a pass over when the matter was called out. However, the matter was recalled at the end of the board but could not be taken up for arguments due to unavailability of the arguing counsel. The learned counsel for the Petitioner opposed the said request and prayed the Commission for an early listing of the matter.

3. After hearing the parties, the Commission adjourned the matter with the direction that no further adjournment in the matter would be granted. The Petition will be listed for the hearing on **21.8.2026**.

By order of the Commission

**sd/-
(T.D. Pant)
Joint Chief (Law)**

